

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 07/(MAH)/2016  
CA No. 116/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

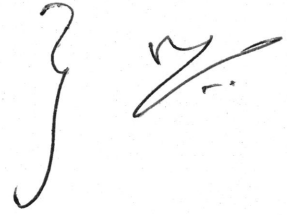
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: M/s. HSBC Daisy Investments (Mauritius) Ltd.  
V/s.  
M/s. Reliance Infratel Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|                                                               |                     |          |                                                                                        |
|---------------------------------------------------------------|---------------------|----------|----------------------------------------------------------------------------------------|
| 1                                                             | Mr. Chirag Kamdar   | Counsel  | }  |
| 2                                                             | Mr. Deepak Deshmukh | Advocate |                                                                                        |
| i/b Neel Naik & Co. .<br>Advocates for Respondent Nos. 1 to 3 |                     |          |                                                                                        |

|                                                     |                    |                                                                                         |
|-----------------------------------------------------|--------------------|-----------------------------------------------------------------------------------------|
| 1                                                   | Rohan Rajadhyaksha | }  |
| 2                                                   | Sonali Mathur      |                                                                                         |
| 3                                                   | Malhar Zakaria     |                                                                                         |
| i/b AZB & Partners<br>Advocates for the Petitioners |                    |                                                                                         |

ORDER

C.A. No. 116/2016 in C.P. No. 7/397-398/CLB/MB/MAH/2016

At request of the parties, list this matter on 31.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-

V. NALLASENAPATHY  
Member (Technical).